

C.A.No. 2846 OF 2002

ITEM No.51

Court No. 4

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2846/2002

M/S. MARUTI UDYOG LTD.

Appellant (s)

VERSUS

RAM LAL & ORS.

Respondent (s)

(With prayer for interim relief
with Office Report)

Date : 15/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. A.M. Singhvi, Sr. Adv.
Mr. Vinay Bhasin, Sr. Adv.
Mr. Amit Bhasin, Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mrs. Vanita Mehta, Adv.
Mr. Bhargava V. Desai, Adv.

For Respondent (s) Mr. Anupam Lal Das, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Two weeks time is granted for filing counter
affidavit.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master